

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-506
IB-497/ND/2022

IN THE MATTER OF:

Bank of Baroda

....Applicant

Vs.

M/s. AAA Paper Ltd. & Ors.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 14.03.2023

CORAM:

SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv Sanjay Bhatt
For the BOB : Adv Amit M

ORDER

List the matter before the Regular Bench on **20.03.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)